

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4089
ANSWERED ON:18.08.2010
PUBLIC FUNCTIONS IN ASI MONUMENTS
Joshi Shri Pralhad Venkatesh;Singh Shri Ganesh

Will the Minister of CULTURE be pleased to state:

- (a) whether public functions / activities are not being permitted in the monuments under the protection of the Archaeological Survey of India;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any case of a public function/activity being held in such monument has come to the notice of the Government; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) to (d): No, Sir. The Archaeological Survey of India(ASI) grants permission for holding customary religious functions at the protected monuments provided such practice was in vogue at the time of their protection. Besides, permission is also given by Archaeological Survey of India for organizing cultural events at a few protected monuments/sites specially identified for the purpose as per a set of guidelines. The details of the monuments/sites identified for organizing cultural events is at Annexure.